

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(3) C.P. No.282/I&BC/(MB)/2018

CORAM:

Present :SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 16.04.2018

NAME OF THE PARTIES: SITI Networks Ltd.  
V/s  
SCOD 18 Networking Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. By the Order of the Bench adjourned to **03.05.2018**.

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**16.04.2018.**

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